

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-57/2006/6553/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Gitali Rabha,  
i/c District & Sessions Judge,  
Nagaon.

Dated Guwahati the <sup>th</sup> 28 July, 2023

Sub: **Station leave permission.**

Ref:- Your letter No. DJN/5937 dtd 19.07.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, from the evening of 21.07.2023 till the morning of 24.07.2023**. The next senior most Judicial officer available at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-57/2006/6554/A, dated , 28-07-23**

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**  
